

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.3551
TO BE ANSWERED ON 8/8/2018**

NATIONAL GEOGRAPHIC INFORMATION SYSTEM

3551. SHRI RADHESHYAM BISWAS:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) the steps taken by the Government to establish a National Geographic Information System (GIS) under the National GIS Organization;**
- (b) whether the Government is considering allowing private sector GIS application and if so, the details thereof;**
- (c) the steps taken by the Government to provide GIS solutions to Ministries like Urban Development; and**
- (d) whether the Government is considering making GIS mapping mandatory for land registration and if so, the details thereof?**

ANSWER

**MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND
MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. HARSH VARDHAN)**

विज्ञान और प्रौद्योगिकी मंत्री, पृथ्वी विज्ञान मंत्री और पर्यावरण, वन एवं जलवायु परिवर्तन मंत्री

(डा. हर्ष वर्धन)

- (a) There is no national GIS organization established by the Government. However a National Centre of Geo-Informatics (NCOG) has been established by Ministry of Electronics and Information Technology (MeitY) to provide GIS based solutions to Central Government Ministries, organizations and State Governments. A large number of Ministries & State Governments are using this Centre for GIS based applications.**
- (b) Government is developing their own GIS applications for Ministries and State Governments. However, there is no restriction on allowing private sector for development of GIS applications by any Government Ministry/organization.**
- (c) Government under different organizations such as Indian Space Research Organization (ISRO) / National Remote Sensing Centre (NRSC), Department of Science & Technology (DST) / Survey of India (SOI), National Centre of Geo-informatics (NCOG) under Ministry of Electronics and Information Technology etc. are providing technical support to Ministry of Urban Development for GIS based solutions. Survey of India has already covered large scale mapping of 152 towns for Ministry of Urban Development.**
- (d) The registration of land is governed by the land registration Act. At present, there is no provision to make GIS mapping mandatory.**
